

Bench No. I



NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No 101/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Krishna Gopal Jana & Anr. -Versus- KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	JISHU CHOUDHURY, ADV	} Petitioners	 21/07/17
2.	SWAPNA CHOUBEY, ADV		
3.	SIDHARTH SHARMA		
4.	ANJAN KR. ROY, FCS	→ RESPONDENTS	 21/07/17

ORDER

Ld. Counsels for the petitioners and the Ld. Pr. CS for the respondents are present.

In this case Hon'ble Supreme Court has decided the Civil Appeal and which was dismissed as withdrawn. There is no stay from any other Court.

List the matter on 31/08/2017 for arguments on C.P.

Sd.
(Vijai Pratap Singh)
Member (J)